

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).321/2009

(From the judgement and order dated 12/08/2008 in CP No.  
1703/2007 of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

GARIB SINGH Petitioner(s)

VERSUS

VIKAS PARTAP SINGH & ORS. Respondent(s)

(Office report on default)

Date: 09/11/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI  
(IN CHAMBER)

For Petitioner(s)

Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Adjourned.

(Sonia Bhasin)  
Sr.P.A

(P.S.N. Murthy)  
Court Master